

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 294 OF 2010

Friday, this the 11th day of November, 2011

CORAM:

**HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER
HON'BLE Ms. K. NOORJEHAN, ADMINISTRATIVE MEMBER**

K Karthikeyan
S/o R Kunjukunju
aged 51 years
Gramin Dak Sevak Mail Deliverer
Kappil East (Put off duty)
residing at Palakkavil
Kappil Mekku
Krishnapuram P.O

Applicant

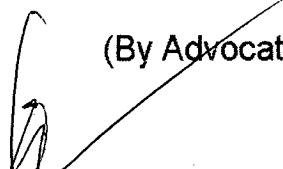
(By Advocate Mr.R Sreeraj)

Versus

1. Union of India represented by its Secretary to
Government of India, Ministry of Communications
Department of Posts, New Delhi
2. The Post Master General, Department of Posts
Kerala Circle, Central Region, Kochi
3. The Assistant Superintendent of Post Offices
Department of Posts, Kerala Circle
Mavelikkara Division, Mavelikkara – 690 101
4. The Superintendent of Post Offices,
Department of Posts, Kerala Circle,
Mavelikkara Division, Mavelikkara – 690 101
5. The Inspector of Posts, Department of Posts
Kerala Circle, Kayamkulam
Sub Division, Kayamkulam

- Respondents

(By Advocate – Mr.Varghese P Thomas, ACGSC)



The application having been heard on 11.11.2011, the Tribunal on the same day delivered the following:

ORDER

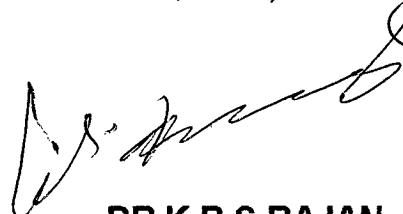
HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER

---- When this case came up for consideration counsel for the applicant submitted that in view of certain further developments in this matter, the O.A may be closed. The respondents have reinstated the applicant and it appears that the respondents are taking action in accordance with Rule 82 of the Postal Manual Volume III. In view of the above, counsel for the applicant submits that this Original Application may be closed with liberty to the applicant to file a fresh O.A if necessity arises.

Counsel for the respondents has produced a communication addressed to him by the department stating that it is proposed to process the case as per Rule 82 of Postal Manual Volume III. Taking note of the same, this Original Application is closed without any further orders. The applicant is given liberty as prayed for. No Costs.

(Dated, this the 11th day of November, 2011)


K. NOORJEHAN
ADMINISTRATIVE MEMBER


DR.K.B.S RAJAN
JUDICIAL MEMBER

sv